

NOTIFICATIONS UNDER DELIMITATION  
ACT

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. V. A. SEYID MUHAMMAD): I beg to lay on the Table a copy each of the following Notification (Hindi and English versions) under sub-section (2) of section 11 of the Delimitation Act, 1972:—

(1) S.O. 12(E) published in Gazette of India dated the 3rd January, 1976 making certain corrections in the Delimitation Commission's Order No. 13 dated the 15th April, 1974 in respect of the Union Territory of Goa, Daman and Diu.

(2) S.O. 13(E) published in Gazette of India dated the 2nd January, 1976 making certain corrections in the Delimitation Commission's Order No. 44 dated the 30th June, 1975 in respect of the State of Rajasthan.

(3) S.O. 16(E) published in Gazette of India dated the 5th January, 1976 making certain corrections in the Delimitation Commission's Order No. 32 dated the 1st January, 1975 in respect of the State of Andhra Pradesh.

(4) S.O. 17(E) published in Gazette of India dated the 5th January, 1976 making certain corrections in the Delimitation Commission's Order No. 35 dated the 8th February, 1975 in respect of the State of Meghalaya.

(5) S.O. 23(E) published in Gazette of India dated the 6th January 1976 making certain correction in the Delimitations Commission's Order No. 7 dated the 18th October, 1973 in respect of the State of Manipur.

(6) S.O. 27(E) published in Gazette of India dated the 6th

January 1976, making certain corrections in the Delimitation Commission's Order No. 36 dated the 15th February, 1975 in respect of the State of Assam

(7) S.O. 29(E) published in Gazette of India dated the 8th January, 1976 making certain corrections in the Delimitation Commission's Order No. 9 dated the 31st December, 1973 in respect of the State of Orissa.

(8) S.O. 34(E) published in Gazette of India dated the 9th January, 1976 making certain corrections in the Delimitation Commission's Order No. 29 dated the 7th December, 1974 in respect of the State of Madhya Pradesh. [Placed in Library. See No. LT-10227/76.]

STATEMENT *re* DELAY IN LAYING ANNUAL  
REPORT OF ENGINEERS INDIA LTD., NEW  
DELHI FOR 1972-73

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAUR RAHMAN ANSARI): I beg to lay on the Table a statement (Hindi and English versions) explaining the reasons for delay in laying the Annual Report\* of the Engineers India Limited New Delhi, for the year 1972-73. [Placed in Library. See No. LT-10226/76.] [Laid on the Table of Lok Sabha on 27-8-74.]

STATEMENT *re* DELAY IN LAYING ANNUAL  
REPORTS OF INDIAN DRUGS AND  
PHARMACEUTICALS LTD, ETC. AND RE-  
VIEW AND ANNUAL REPORT OF HINDUS-  
TAN ANTIC-BIOTICS LTD., PIMPRU

THE DEPUTY MINISTER IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI C. P. MAJHI): I beg to lay on the Table—

(1) A statement (Hindi and English versions) explaining the reasons for delay in laying the Annual Reports\*\* of the—

(i) Indian Drugs and Pharmaceuticals Limited, New Delhi, for the year 1972-73;